

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 03.07.2019

In the court of the Registrar

11:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1877 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	ICICI Bank Ltd. Vs. Gopalsamy Ganesh Babu	Madhusmita Bora
2.	I.A. No. 2052 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Sesh Nath Singh & Anr. Vs. Baidyabati Sheoraphuli Co-operative Bank Ltd. & Anr.	Shreenita Ghose

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By Order

-sd/-

Assistant Registrar